


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/16	TP 87/17	Hearing	433(e)	Karnataka State Financial Corporation Vs Processor Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
11.	APARNIA L 9844535912	Respondent	 Yogesh (S.G. Pandit Adv.) 9886770348 (Yogesh neik)
11.	Yogesh. Neik. behalf of S.G. Pandit Adv. Adv		

Counsel for Petitioner is present. He is directed to comply the provisions of I&B Code.

Time extended finally till 10.08.2017. Counsel for respondent to file objections in the meanwhile.


MEMBER (J)